

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:26th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 70/2016(CZ)	Rajesh Kumar Dheru Vs. Megharaj Singh Shekhawat	Mr. Shantanoo Saxena, Adv.	
FOR HEARING				
2.	Appeal No. 06/2016(CZ) (M.A.No.568/16)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv.	
3.	Original Application No. 134/2013(THC) (M.A.No.42/16) (M.A.No.242/16) to (M.A.No.299/16) (M.A.No.311/16) to (M.A.No.327/16) (M.A.No.330/16) (M.A.No.334/16) (M.A.No.335/16)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.for R-1 Mr. M.S. Kacchawa, Adv.for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv.	
4.	Original Application No. 134/2014 (M.A.No.440/15)	Paryavaran Avam Manav Sanrakshan Samiti <i>(Mining, Jabalpur)</i> Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. OmShankarShrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 11/2015 (CZ)	Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
6.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv.	

7.	Original Application No. 48/2016(CZ)	Rajeev Shukla Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Pare, Adv. Mr. Pradeep Kumar Sharma, Adv.	
8.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv.	
9.	Original Application No. 21/2013(CZ) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15) (M.A.No.855/15) (M.A.No.95/16) (M.A.No.211/16) (M.A.No.215/16) (M.A.No.233/16) (M.A.No.539/16) (M.A.No.540/16)	Dr. Alankrita Mehra Vs. Union of India & 9 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. for R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
10.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15) (M.A.No.96/16) (M.A.No.537/16) (M.A.No.538/16)	Tribunal at its own Motion (<i>Delomite Mining, Mandla</i>) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
11.	Original Application No. 336/2014(CZ) (M.A.No.528/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
12.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Siddharth Nair, Adv.	

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